

ऐसा प्रमुख हकदार होता है जिसके साथ उसकी पत्नी न गई हो। उन्होंने न ही तो सत्कार पर कोई खर्च किया और न ही कोई नकद भत्ता लिया।

#### Trade with China

1802. SHRI BALASAHEB VIKHE PATIL:

SHRI AMAR ROYPRADHAN:

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the steps taken by Government to increase the trade with China;

(b) whether the delegation under the leadership of Shri T. D. Sinha brought any concrete proposals from the Chinese Government or he has made any suggestions to that Government; and

(c) if so, what are the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Trade between India and China was resumed only last year. In order to promote trade relations with China, contacts at non-official level and at the level of public sector undertakings have already been established. Further steps will depend on future development of bilateral relations.

(b) No, Sir.

(c) Does not arise.

#### Reorganisation of Public Sector Undertakings

1803. SHRI KACHARULAL HEMRAJ JAIN: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to restructure public sector undertak-

ings to enable them to face new challenges and take advantage of new opportunities;

(b) whether it is proposed to have uniform structure for all corporations; and

(c) what are the details of proposed reorganisation in this respect?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (c). Corporations are dynamic organisations and no one structure can hold good over any length of time. They have to be re-structured from time to time in response to the needs and challenges that they face. Similarly history, technology, market and other aspects are likely to require the adoption of different structures for different corporations.

#### Providing of Armed Police for checking Robberies in Nationalised Banks

1804. SHRI R. L. P. VERMA: Will the Minister of FINANCE be pleased to state whether Government propose to provide armed police for checking armed robberies in nationalised banks?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Although Government of India takes a serious view of bank robberies, it is essentially for the State Governments concerned to take appropriate measures including providing armed police to the banks to ensure that such robberies are prevented. All the banks generally have their own internal security arrangements which are reviewed by them from time to time in the light of their experience and in consultation with the local police.